

with the Burma Government. The Burma Government naturally want to help us. If a horde of brigands do something, we will have to deal with them somehow. There is no use complaining about it.

\*366 & \*367.. [Postponed to 23rd April 1953.]

SHRI J. S. L. HATHI: Shall I reply question Nos. 368 and 369 together?

MR. CHAIRMAN: Yes.

#### VOLUNTARY AGENCIES IN WELFARE FIELD

\*368. SHRIMATI SHOILA BALA DAS: Will the Minister for PLANNING be pleased to state what scope Government propose to give to the voluntary agencies who are to share the major burden in the Welfare field under the First Five Year Plan.

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): A provision of Rs. 4 crores has been made in the Plan for assistance to voluntary social welfare agencies mainly with a view to re-organising and developing further their existing activities.

#### SOCIAL WELFARE BOARD

\*369. SHRIMATI SHOILA BALA DAS: Will the Minister for PLANNING be pleased to state:

(a) whether the proposed Social Welfare Board as envisaged in the Five Year Plan has been set up;

(b) if so, who are its members; and

(c) what principle has been followed in selecting them?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) to (c). The setting up of a Social Welfare Board is under consideration.

SHRI P. C. BHANJ DEO: Have the members of these agencies experience in field work?

SHRI J. S. L. HATHI: Naturally, they are persons who have been working in this field.

SHRI P. C. BHANJ DEO: Do they work as voluntary workers or professional workers?

SHRI J. S. L. HATHI: It will be mostly voluntary workers.

SHRI S. MAHANTY: Have Government got any comprehensive list of voluntary agencies?

SHRI J. S. L. HATHI: of course, a list is there. It may not be comprehensive, but we all know which are the various agencies working in the social welfare field.

#### TECHNICAL MISSION'S REPORT ON THE SETTING UP OF A STEEL PLANT

\*370. SHRI S. MAHANTY: Will the Minister for PRODUCTION be pleased to state:

(a) if the Technical Mission charged with reporting on the Planning Commission's directive to set up a steel plant in the public sector during the First Five Year Plan period has submitted its report;

(b) if so, whether Government will lay a copy of the said report on the Table of the Council; and

(c) what is the total amount paid to the Technical Experts for preparing the report?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) The Technical Mission appointed by the Ministry of Production has submitted a Project Study.

(b) The Project Study is under examination by the Government. It is not possible to lay it on the Table of the Council at this stage.